

No.GOB(I) 5/2018

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 22ND MARCH, 2019.

NOTIFICATION

PART-A

The following transfer and postings of officers of Judicial Department in the cadre of Civil Judge are ordered in the interest of public service, to take effect immediately:

| Sl. No. | Name of the Officer | Present Place | Place to which posted |
|----------------|-----------------------------|---|---|
| 1 | 2 | 3 | 4 |
| 1 | Smt. Gangavva Ayatti | I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. | Prl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court) |
| 2 | Sri. Veeresh Kumar C.K. | Addl. Civil Judge and JMFC, Gokak. | Prl. Civil Judge and JMFC, Gokak, Belagavi District. (Vacant Court) |
| 3 | Sri. Arun Kumar G | Addl. Civil Judge and JMFC, Srirangapatna. | Prl. Civil Judge, Srirangapatna, Mandya District. (Vacant Court) |
| 4 | Sri. K.M.Ananda | Addl. Civil Judge and JMFC., Belthangady. | Prl. Civil Judge and JMFC, Belthangady, Dakshina Kannada District. (Vacant Court) |
| 5 | Smt. Jyoti Shantappa Kale | Addl. Civil Judge and JMFC, Mandya. | Prl. Civil Judge, Mandya. (Vacant Court) |
| 6 | Sri. Kadappa Hukkeri | Addl. Civil Judge and JMFC, Yadgir. | Prl. Civil Judge and JMFC., Shahapur, Yadgir District. (Vacant Court) |
| 7 | Sri. Siddaramappa Kalyanrao | I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. | Prl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vacant Court) |

| 1 | 2 | 3 | 4 |
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| 8 | Sri. Keshava K. | Addl. Civil Judge and JMFC, Heggadadevanakote. | Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Vacant Court) |
| 9 | Sri. A.C.Dayanand-murthy | Addl. Civil Judge and JMFC, Bangarpet. | Civil Judge and JMFC, Bangarpet, Kolar District. (Vacant Court) |
| 10 | Sri. Anandappa M. | Addl. Civil Judge and JMFC, Khanapur. | Prl. Civil Judge and JMFC, Khanapur, Belagavi District. (Vacant Court) |
| 11 | Sri. Devaraj Y.H. | Addl. Civil Judge and JMFC, Nippani. | Civil Judge and JMFC, Nippani, Belagavi District. (Vacant Court) |
| 12 | Sri. M.Vijay | Addl. Civil Judge and JMFC, Honnali. | Civil Judge and JMFC, Honnali, Davanagere District. (Vacant Court) |
| 13 | Sri. Altaf Husensab Khanaganvi | V Addl. Civil Judge and JMFC-IV Court, Vijayapura. | Civil Judge and JMFC., Indi, Vijayapura District. (Vacant Court) |
| 14 | Sri. Shivakumar R. | II Addl. Civil Judge and JMFC, Nanjangud. | Prl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vacant Court) |
| 15 | Smt. Parvathamma B. | Addl. Civil Judge, Kolar. | Prl. Civil Judge, Kolar. (Vacant Court) |
| 16 | Smt. Shemida K. | Addl. Civil Judge and JMFC, Malavalli. | Prl. Civil Judge and JMFC, Malavalli, Mandya District. (Vacant Court) |
| 17 | Sri. Sandeesh T.L. | Addl. Civil Judge and JMFC., Shiddlaghatta. | Prl. Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District. (Vacant Court) |
| 18 | Sri. Abdul Rahiman A. Mulla | Addl. Civil Judge and JMFC, Madhugiri. | Prl. Civil Judge and JMFC., Madhugiri, Tumakuru District. (Vacant Court) |

| 1 | 2 | 3 | 4 |
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| 19 | Sri. Prashanth Nagalapur | Addl. Civil Judge Hosadurga. | Prl. Civil Judge and JMFC, Hosadurga, Chitradurga District. (Vacant Court) |
| 20 | Smt. Akhila H.K. | Addl. Civil Judge and JMFC, Thirthahalli. | Prl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vacant Court) |
| 21 | Sri. H.P.Mohan Kumar | Addl. Civil Judge, Mulbagal. | Prl. Civil Judge and JMFC, Mulbagal, Kolar District. (Vacant Court) |
| 22 | Smt. Pavithra R. | Addl. Civil Judge and JMFC, Gowribidanuru. | Prl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District. (Vacant Court) |
| 23 | Smt. Vijayalaxmi Ghanapur | Addl. Civil Judge and JMFC, Dharwad. | Prl. Civil Judge and JMFC, Dharwad. (Vacant Court) |
| 24 | Smt. Prathibha D.S. | Addl. Civil Judge and JMFC, Bantwal. | Prl. Civil Judge, Bantwal, Dakshina Kannada District. (Vacant Court) |
| 25 | Sri. H.Satish | Addl. Civil Judge and JMFC, Shikaripur. | Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vacant Court) |
| 26 | Sri. Sachin D. | Addl. Civil Judge and JMFC, Hirekerur. | Civil Judge and JMFC, Hirekerur, Haveri District. (Vacant Court) |
| 27 | Smt. Deepa | Addl. Civil Judge and JMFC, Arasikere. | Prl. Civil Judge and JMFC, Arasikere, Hassan District. (Vacant Court) |
| 28 | Sri. Raghurama N.S. | Addl. Civil Judge and JMFC, Kadur. | Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vacant Court) |

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| 29 | Sri. Ravi Kumara V. | Addl. Civil Judge, Holalkere. | Prl. Civil Judge and JMFC, Holalkere, Chitradurga District. (Vacant Court) |
| 30 | Sri. Guruprasad C. | Addl. Civil Judge and JMFC, Aland. | Prl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vacant Court) |
| 31 | Sri. Nagesh Patil | Addl. Civil Judge and JMFC, Sakleshpur. | Civil Judge and JMFC, Sakleshpur, Hassan District. (Vacant Court) |
| 32 | Smt. Prakriti Kalyanpur | Addl. Civil Judge and JMFC, Mudigere. | Prl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vacant Court) |
| 33 | Smt. Shridevi Darbare | Addl. Civil Judge and JMFC, Haveri. | Civil Judge and JMFC, Shiggaon, Haveri District. (Vacant Court) |
| 34 | Smt. Bennikal Sumalatha | Addl. Civil Judge, Harihar. | Prl. Civil Judge and JMFC, Harihar, Davanagere District. (Vacant Court) |
| 35 | Sri. Vinayak Mayannavar | Addl. Civil Judge and JMFC, Hosakote. | Prl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District, Bengaluru. (Vacant Court) |
| 36 | Sri. Sharath Chandra N. | Addl. Civil Judge and JMFC, Gundlupet. | Civil Judge and JMFC, Yelandur, Chamarajanagar District. (Vacant Court) |
| 37 | Smt. Reshma H.K. | JMFC III Court, Shivamogga. | Civil Judge and JMFC, Soraba, Shivamogga District. (Vacant Court) |
| 38 | Sri. B.N.Ramesh Babu | III Addl. Civil Judge and JMFC IV Court, Tumakuru. | Civil Judge and JMFC., Turuvekere, Tumakuru District. (Vacant Court) |

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| 39 | Sri. Rajashekar | Addl. Civil Judge and JMFC III Court, Raichur. | Civil Judge and JMFC., Devadurga, Raichur District. (Vacant Court) |
| 40 | Sri. Vaidya Shreekant | I Addl. Civil Judge and JMFC II Court, Kalaburagi. | Civil Judge and JMFC., Shahabad, Kalaburagi District. (Vacant Court) |
| 41 | Smt. Vidyalaxmi Bhat | V Addl. Civil Judge and JMFC VI Court, Tumakuru. | Civil Judge and JMFC, Koratagere, Tumakuru District. (Vacant Court) |
| 42 | Smt. Shantamma Mallikarjunagouda P. | Civil Judge and JMFC, Kudligi. (ON REQUEST) | Deputy Registrar, City Civil Court, Bengaluru City. (Vacant Post) |
| 43 | Sri. Devaraj Bhute | JMFC V Court, Belagavi. | Prl. Civil Judge, Belagavi. (Vice Sri. Sarfaraz Hussain Kittur – transferred) |
| 44 | Sri. Sarfaraz Hussain Kittur | Prl. Civil Judge, Belagavi. | I Addl. Civil Judge, Belagavi. (Vice Smt. N.Anupama – transferred) |
| 45 | Smt. N.Anupama | I Addl. Civil Judge, Belagavi. | II Addl. Civil Judge, Belagavi. (Vice Sri. Basavaraj Talawar – transferred) |
| 46 | Sri. Basavaraj Talawar | II Addl. Civil Judge, Belagavi. | III Addl. Civil Judge, Belagavi. (Vice Smt. Sujatha A.B. – transferred) |
| 47 | Smt. Sujatha A.B. | III Addl. Civil Judge, Belagavi. | IV Addl. Civil Judge, Belagavi. (Vice Sri. Sameer Kolli – transferred) |
| 48 | Sri. Sameer Kolli | IV Addl. Civil Judge, Belagavi. | V Addl. Civil Judge and JMFC., Belagavi. (Vice Smt. Tejaswini K.M. – transferred) |

| 1 | 2 | 3 | 4 |
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| 49 | Smt. Tejaswini K.M. | V Addl. Civil Judge and JMFC., Belagavi. | JMFC V Court, Belagavi. (Vice Sri. Devaraj Bhute - transferred) |
| 50 | Sri.Ravi Babu Chawan | II Addl. Civil Judge and JMFC III Court, Hubballi. | Civil Judge and JMFC., Kundagol, Dharwad District. (Vacant Court) |
| 51 | Sri. Muragendra Tubake | V Addl. Civil Judge and JMFC., Ballari. | Civil Judge and JMFC, Kudligi, Ballari District. (Vice Smt.Shantamma Mallikarjunagouda P.- transferred) |

PART-B

The following candidates, appointed as Civil Judges in the Karnataka Judicial Service under Government Notification No. LAW 231 LAC 2017 dated 09.03.2018 and 09.05.2018, who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of 25th March, 2019:-

| Sl. No. | Name of the Officer | Place to which posted |
|----------|-------------------------|--|
| 1 | 2 | 3 |
| 1 | Smt. Parvathi C.M. | I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Gangavva Ayatti - transferred) |
| 2 | Sri. Shrinath A. | Addl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vacant Court) |
| 3 | Smt. Tejashwini Sogalad | II Addl. Civil Judge and JMFC II Court, Tumakuru. (Vacant Court) |
| 4 | Sri. Akarsh M. | Addl. Civil Judge and JMFC, Gokak, Belagavi District. (Vice Sri. Veeresh Kumar C.K. - transferred) |

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| 5 | Smt. Ayishabi P. Majid | Addl. Civil Judge and JMFC, Srirangapatna, Mandya District. (Vice Sri. Arun Kumar G – transferred) |
| 6 | Sri. Sathisha K.G. | Addl. Civil Judge and JMFC., Belthangady, D.K. District. (Vice Sri. K.M.Ananda – transferred) |
| 7 | Smt. Aishwarya Chidanand Pattanshetti | Addl. Civil Judge and JMFC, Malavalli, Mandya District. (Vice Smt. Shemida K. – transferred) |
| 8 | Sri. Chethan Annadani Manjunatha | Addl. Civil Judge and JMFC, Ballari. (Vacant Court) |
| 9 | Smt. Lathashree B.V. | JMFC II Court, Belagavi. (Vacant Court) |
| 10 | Sri. Vishwanath Yamakanmardi | VI Addl. Civil Judge and JMFC., Mysuru. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 11 | Smt. Sharada Koppad | Prl. Civil Judge and JMFC, Tiptur, Tumakuru District. (Vacant Court) |
| 12 | Smt. Smitha Malaganve | Addl. Civil Judge and JMFC, Yadgir. (Vice Sri. Kadappa Hukkeri- transferred) |
| 13 | Sri. Prashantha G.C. | Civil Judge and JMFC, T.Narasipura, Mysuru District. (Vacant Court) |
| 14 | Sri. Shiva Kumara G.J. | Addl. Civil Judge and JMFC, Chintamani, Chikkaballapura District. (Vacant Court) |

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| 15 | Sri. Lakshmeesha Sharma N. | I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Siddaramappa Kalyanrao – transferred) |
| 16 | Smt. Munirathnamma C.N. | JMFC-II Court, Mysuru. (Vacant Court) |
| 17 | Sri. Kishor Kumar K.N. | JMFC VI Court, Mangaluru. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 18 | Smt. Deepu B.C. | Addl. Civil Judge and JMFC, Bangarpet, Kolar District. (Vice Sri. A.C.Dayanandmurthy – transferred) |
| 19 | Smt. Nandini M.N. | JMFC III Court, Davanagere. (Vacant Court) |
| 20 | Sri. Mallikarjuna R. Madawal | Addl. Civil Judge and JMFC, Khanapur, Belagavi District. (Vice Sri. Anandappa M. – transferred) |
| 21 | Smt. Deepu M.T. | III Addl. Civil Judge and JMFC., Kadur, Chikkamagaluru District. (Newly Created Court – Vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 22 | Smt. Archana K. Unnithan | Addl. Civil Judge and JMFC, Honnali, Davanagere District. (Vice Sri. M.Vijay – transferred) |
| 23 | Sri. Harish G. | II Addl. Civil Judge and JMFC., Saundatti, Belagavi District. (Vacant Court) |
| 24 | Sri. Siddalingayya Gangadharamath | Addl. Civil Judge and JMFC, Nippani, Belagavi District. (Vice Sri. Devaraj Y.H.– transferred) |

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| 25 | Sri. Rajeev Golasar | Addl. II Civil Judge and JMFC, Mysuru. (Vacant Court) |
| 26 | Smt. Vismitha Moorthy | Metropolitan Magistrate (Traffic Court-III), Bengaluru City. (Vacant Court) |
| 27 | Smt. Vinutha D.S. | II Addl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Sri. Shivakumar R. – transferred) |
| 28 | Smt. Shruthi Shree S. | Addl. Civil Judge, Kolar. (Vice Smt. Parvathamma B. – transferred) |
| 29 | Smt. Lakshmibai | I Addl. I Civil Judge, Mysuru. (Vacant Court) |
| 30 | Sri. Gangadhar Badiger | Addl. Civil Judge, Hosadurga, Chitradurga District. (Vice Sri. Prashanth Nagalapur – transferred) |
| 31 | Sri. Aditya R. Kalal | II Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vacant Court) |
| 32 | Sri. Sanjukumar A. Paschapure | Addl. Civil Judge and JMFC., Shiddlaghatta, Chikkabalapura District. (Vice Sri. Sandeesh T.L. – transferred) |
| 33 | Smt. B.D. Rohini | Addl. Civil Judge and JMFC., Periyapatna, Mysuru District. (Newly Created Court – vide G.O. LAW 137 LCE 2014, dated 28.03.2016) |
| 34 | Smt. Smitha S.V. | Addl. Civil Judge and JMFC, Chamarajanagar. (Vacant Court) |

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| 35 | Smt. Kavyashree M. | Addl. Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vice Sri. Abdul Rahiman A. Mulla – transferred) |
| 36 | Smt. Kusuma V. | Addl. Civil Judge and JMFC, Mandya. (Vice Smt. Jyoti Shantappa Kale – transferred) |
| 37 | Sri. Avinash Ghali | Addl. Civil Judge and JMFC III Court, Raichur. (Vice Sri. Rajashekar – transferred) |
| 38 | Smt. Gayatri | Addl. Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (Vacant Court) |
| 39 | Smt. Padma M. | JMFC VII Court, Mangaluru. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 40 | Sri. Sampattakumar Balolagidad | V Addl. Civil Judge and JMFC., Ballari. (Vice Sri. Muragendra Tubake – transferred) |
| 41 | Sri. Venkatesha K.N. | Addl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vice Smt. Akhila H.K. – transferred) |
| 42 | Sri. Mallikarjuna | Civil Judge and JMFC, Aurad, Bidar District. (Vacant Court) |
| 43 | Smt. Pankaja Konnur | V Addl. Civil Judge, Kalaburagi. (Vacant Court) |
| 44 | Smt. A.N. Kanthamma | Addl. Civil Judge, Mulbagal, Kolar District. (Vice Sri. H.P.Mohan Kumar – transferred) |

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| 45 | Sri. Puttaraja C. | Addl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District. (Vice Smt. Pavithra R. – transferred) |
| 46 | Sri. Achappa Doddabasavaraj | Addl. Civil Judge and JMFC, Dharwad. (Vice Smt. Vijayalaxmi Ghanapur – transferred) |
| 47 | Sri. Santhosha Kotari | Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vacant Court) |
| 48 | Smt. Shilpa G.Timmapur | Addl. Civil Judge and JMFC, Bantwal, D.K. District. (Vice Smt. Prathibha D.S. – transferred) |
| 49 | Sri. Yogesha M.R. | Addl. Civil Judge, Malur, Kolar District. (Vacant Court) |
| 50 | Sri. Vinayak Vankhande | Addl. Civil Judge and JMFC II Court, Bidar. (Vacant Court) |
| 51 | Smt. Asma Kouser | Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. H.Satish – transferred) |
| 52 | Sri. Purushothama T.P. | Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vacant Court) |
| 53 | Sri. Janardhana S.K. | Addl. Civil Judge and JMFC, Hirekerur, Haveri District. (Vice Sri. Sachin D. – transferred) |
| 54 | Sri. Umesha M.P. | I Addl. Civil Judge and JMFC I Court, Vijayapura. (Vacant Court) |

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| 55 | Sri. Ameet Ghatti | Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Smt. Deepa – transferred) |
| 56 | Sri. Irappa Dhavaleshwar | Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vice Sri. Raghurama N.S. – transferred) |
| 57 | Sri. Girisha R.B. | Addl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District. (Vice Sri. Vinayak Mayannavar – transferred) |
| 58 | Sri. Konappa N.V. | Addl. Civil Judge and JMFC, Virajpet, Kodagu District. (Vacant Court) |
| 59 | Sri. Sachinkumar Shivapuji | II Addl. Civil Judge and JMFC., Pandavapura, Mandya District. (Newly Created Court- vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016) |
| 60 | Sri. Hareesh Jadhav | Addl. Civil Judge and JMFC, Sakleshpur, Hassan District. (Vice Sri. Nagesh Patil – transferred) |
| 61 | Sri. Ramamurthy N. | Addl. Civil Judge and JMFC, Tarikere, Chikkamagaluru District. (Vacant Court) |
| 62 | Sri. Harisha K.M. | Addl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vice Smt. Prakriti Kalyanpur – transferred) |
| 63 | Sri. Dasari Kranti Kiran | Addl. Civil Judge and JMFC, Tiptur, Tumakuru District. (Vacant Court) |

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| 64 | Sri. Dhanuraj S.M. | Addl. Civil Judge and JMFC, Haveri. (Vice Smt. Shridevi Darbare - transferred) |
| 65 | Sri. Kiran S.P. | II Addl. Civil Judge and JMFC, K.G.F., Kolar District. (Vacant Court) |
| 66 | Sri. Siddaraju N.K. | Addl. Civil Judge, Harihar, Davanagere District. (Vice Smt. Bennikal Sumalatha - transferred) |
| 67 | Smt. Farha Begum Sayed | Addl. Civil Judge, Hiriyur, Chitradurga District. (Vacant Court) |
| 68 | Sri. Hulugappa D. | Addl. Civil Judge and JMFC, Indi, Vijayapura District. (Vacant Court) |
| 69 | Sri. Nagesh N.A. | Addl. Civil Judge, Holalkere, Chitradurga District. (Vice Sri. Ravi Kumara V. - transferred) |
| 70 | Sri. Nagaraj Barki | Addl. Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Vice Sri. Sharath Chandra N. - transferred) |
| 71 | Smt. Jyothi Patil | JMFC III Court, Shivamogga. (Vice Smt. Reshma H.K. - transferred) |
| 72 | Sri. Md. Shaiz Chouthai | Addl. Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Vice Sri. Keshava K. - transferred) |
| 73 | Sri. Yallappa Kallapur | V Addl. Civil Judge and JMFC-IV Court, Vijayapura. (Vice Sri. Altaf Husensab Khanaganvi - transferred) |

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| 74 | Smt. Smita Nagalapur | Addl. Civil Judge and JMFC II Court, Madikeri. (Vacant Court) |
| 75 | Sri. Mahammadali Nayak | V Addl. Civil Judge and JMFC, Mangaluru. (Vacant Court) |
| 76 | Smt. Shashikala G. | III Addl. Civil Judge and JMFC., Hosapete. Ballari District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016) |
| 77 | Sri. Chandrakant | Addl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vice Sri. Guruprasad C – transferred) |
| 78 | Smt. Surya Prabha H.D. | I Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri.Vaidya Shreekant - transferred) |
| 79 | Smt. Anitha Kumarie S. | Addl. Civil Judge and JMFC., T.Narasipura, Mysuru District. (Newly Created Court – vide G.O.No.LAW 155 LCE 2014, dated 27.07.2015) |
| 80 | Sri. Basavaraja Thulasappa Nayaka | Addl. Civil Judge and JMFC, Krishnarajapet, Mandya District. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 81 | Sri. Devaraddy | Addl. Civil Judge and JMFC, Nagamangala, Mandya District. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 82 | Sri. Rajendra Prasad K.S. | JMFC IV Court, Mangaluru. (Vacant Court) |

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| 83 | Smt. Yashashwini Ameen B. | Addl. Civil Judge and JMFC, Pandavapura, Mandya District. (Newly Created Court – vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012) |
| 84 | Sri. Vinay Vithal Kundapur | JMFC VI Court, Belagavi. (Vacant Court) |
| 85 | Sri. Santoshakumar Daivajna | II Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Newly Created Court – vide G.O. No.LAW 128 LCE 2002 dated 23.4.2003) |
| 86 | Smt. Tara K.C. | V Addl. Civil Judge and JMFC VI Court, Tumakuru. (Vice Smt.Vidyalaxmi Bhat-transferred) |
| 87 | Sri. Sannahanamagouda | Addl. Civil Judge and JMFC, Hunsur, Mysuru District. (Newly Created Court – vide G.O. No. LAW 112 LCE 2012 dated 28.12.2012) |
| 88 | Sri. Chandan S. | III Addl. Civil Judge and JMFC IV Court, Tumakuru. (Vice Sri.B.N.Ramesh Babu-transferred) |
| 89 | Smt. Shakunthala R. | II Addl. Civil Judge and JMFC III Court, Hubballi, Dharwad District. (Vice Sri.Ravi Babu Chawan-transferred) |

BY ORDER OF THE HIGH COURT

Sd/-
(V. SRISHANANDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City and all the Prl. District and Sessions Judges in the State.
2. The Officers concerned.
3. The Courts concerned.
4. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration)/Registrar (Infrastructure and Maintenance)/Registrar (Recruitment)/Registrar (Computers)/Registrar (Statistics and Review) and Secretary to Hon'ble the Acting Chief Justice.
5. The Additional Registrar General, Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Additional Registrar (Administration), High Court of Karnataka, Dharwad bench.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
8. The A.R.(SS)-cum-P.S. to Hon'ble the Acting Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
13. The Accountant General in Karnataka, Bengaluru.
14. The Director, Karnataka Judicial Academy, Bengaluru.
15. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
17. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
18. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.

19. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
21. Spare copies.

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